

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH

CUSTOMS APPEAL NO. 87424 OF 2014

(Arising out of Order-in-Original No. 07/2014/CAC/CC(I)/AB/GR.VB dated 24.02.2014 passed by the Commissioner of Customs (Import), Mumbai Zone-I)

Shri Hari Bhambhani
Managing Director,
M/s. Bhambhani Shipping Ltd.,
Meera Niwas, Plot No. 206,
Opp. Dhanlaxmi Building,
Near Telephone Exchange,
SVP Nagar, Mhada, Andheri (W),
Mumbai- 400053

....Appellant

Versus

Commissioner of Customs (Import),
Mumbai
2nd Floor, New Customs House,
Ballard Estate, Mumbai- 400001

....Respondent

APPEARANCE:

Shri Anupam Dighe, Advocate for the Appellant
Shri Ramesh Kumar, Authorized Representative for the Respondent

CORAM: **HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT**
 HON'BLE MR. P.ANJANI KUMAR, MEMBER (TECHNICAL)

Date of Hearing: September 02, 2021
Date of Decision: January 18, 2022

ORDER

The appeal is allowed. For order, see order of date passed in
Customs Appeal No. 87423 of 2014

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.ANJANI KUMAR
MEMBER (TECHNICAL)

Shreya